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OA 432/60

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated ~~12.03.2004~~

On the Notice made on behalf of -
 Mrs. R. Sikdar, the matter is adjourned
 to 15.03.2004.

Vice Chairman
 Member (J)

ORDER DATED 15.3.2004.

In this year old matter of 2000, neither the applicant nor any of his counsel is present on call. However, Ms. R. Sikdar, learned counsel appearing for the Respondents is present. In the said premises, this matter is dismissed for default. No costs.

Send copies of this order to the applicant in the given address.

Vice-Chairman
 Member (J)
 Member (Judicial)

Order or court
 may be directed
 issued to be
 issued to schools

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 26.3.04

Wm
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